

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 18281/2017

THE PRINCIPAL OFFICER LG ELECTRONICS INDIA PVT. LTD THROUGH ITS
POWER OF AUTHORIZED SIGNATORY ASHISH Appellant(s)

VERSUS

THE ASSISTANT/ DEPUTY COMMISSIONER OF INCOME TAX NOIDA . & ANR.
Respondent(s)

Date : 06-07-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Amit Shrivastava, Adv.
Mr. Kishore Kunal, AOR

For Respondent(s)

Ms. Laila I.S., Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is granted to respondent No.1
for filing counter affidavit within four weeks.

Service is complete on respondent No.2 but none has
entered appearance.

The Ld. Counsel for the appellant to file affidavit of
valuation as well as to pay deficit court fee within four
weeks, as last opportunity.

List again on 9.8.2018.

KAPIL MEHTA
Registrar
6.7.2018